

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/718/ (IB)/2017
NAME OF THE PETITIONER(S) : GSN TECHNOLOGIES
NAME OF THE RESPONDENT(S) : RAAJ INTERNET INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	N. N. S. Kumar	amr v. prmr	mmr
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2.	TK Bhaskar Shwetha Vasudevan	Counsel for Respondent	Shwetha
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ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter and further stated that in relation to this matter, there is an arbitration pending before the MSMED for conciliation. Time is enlarged at request. Put up on 22.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)